

BHARAT JYOTI CONSUMER ADVOCAY GROUP LUCKNOW

Shri Arvind Kumar,
Advisor (NSL),
TRAI, New-Delhi

Subject: Permitting Trading in Spectrum in India

Dear Sir,

Bharat Jyoti Consumer Advocacy Group, Lucknow/Noida is of the view that it is the right time to permit spectrum trading in India. Spectrum Trading may be permitted to only those Telecom Service Providers, who have bought the spectrum through Government Auction. The trading could be confined to the amount of spectrum purchased through auction process. We are also of the view that the DOT should charge at least 25% fee on the differential between the auction price and the traded price of the spectrum, and permission made mandatory every time the Telecom Service Provider intends to trade/sell the extra spectrum.

Thanks,

Yours sincerely,

M.K.GARG
Convenor BJCAG